NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 19(ND)15 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: M/s. Virinder Singh Jawanda V/s. M/s. FABPANDA PVT. LTD.

SECTION OF THE COMPANIES ACT: 397/398

S.NO DESIGNATION REPRESENTATION **SIGNATURE**

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent has filed an application for the rectification of defects found in the affidavit filed by him. Learned counsel for the petitioner seeks and is given 4 weeks time to file the objections, if any, to the said application.

List on 24.11.2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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